

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

STARRED QUESTION NO:206
ANSWERED ON:04.12.2000
NATIONAL AGRICULTURAL INSURANCE SCHEME
JAIBHAN SINGH PAWAYIA;SHIVRAJ SINGH CHOUHAN

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government have suffered losses in implementation of National Agricultural Insurance Scheme;
- (b) if so, the details thereof;
- (c) whether the Government propose to consider any other proposal in place of the NAIS in order to provide relief to the farmers; and
- (d) if so, the details thereof?

Answer

MINISTER OF AGRICULTURE (SHRI NITISH KUMAR)

(a) to (d): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO.206 TO BE ANSWERED ON 4TH DECEMBER, 2000 IN THE LOK SABHA.

(a)&(b): National Agricultural Insurance Scheme till now, has been implemented in two crop seasons and results for the implementation of the scheme are available in respect of Rabi 1999-2000 season only. During Rabi 1999-2000 claims amounting to Rs.333.81 lakh as against the premium income of Rs.524.27 lakh have been reported by the Implementing Agency (IA). There is surplus income generated over the payable claims. However, this short period of implementation of NAIS is not enough to assess the financial viability of the scheme.

(c)&(d): No, Sir. However, improvements in the scheme could be made on the basis of experience gained of its implementation.